

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION
Imphal the 4th March, 2015

No. HCM/B-17/2013-BC

This is to notify that to preside over disputes arising out of the first election of Bar Council of Manipur, an Election Tribunal consisting of the following 3 (three) learned Advocates is hereby constituted as per Rule 24(5) of the Bar Council of Manipur Election Rules, 2015 ;

1. Shri H. Ishwarlal Singh, Advocate
2. Shri Ahanthem Bimol Singh, Advocate
3. Shri N. Jotendro Singh, Advocate

(S. Seto)
REGISTRAR GENERAL

Endt. No. HCM/B-17/2013-BC / 26973-26
Copy to :

Imphal, the 4th March, 2015

1. The Advocate General, Manipur.
2. The Registrar, High Court of Manipur.
3. The Joint Registrar (Judl & Bench), High Court of Manipur.
4. The Joint Registrar (Admn./PM &P), High Court of Manipur / Returning Officer (Election), Bar Council of Manipur.
5. The Deputy Registrar (Judl), High Court of Manipur.
6. The Deputy Registrar (Admn./PM & P), High Court of Manipur.
7. The Assistant Registrar – I/II/III, High Court of Manipur.
8. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
- For kind information of his Lordship.
9. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh, High Court of Manipur.
- For kind information of his Lordship.
10. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
- For kind information of his Lordship.
11. The President, All Manipur Bar Association (AMBA) / High Court Bar Association (HCBA) / High Court of Manipur Bar Association (HCMBA).
12. The persons concerned.
13. The Concerned File.


REGISTRAR GENERAL